

(c) These proposals project export earnings of over Rs.2800 crores over a period of 5 years.

(d) The details of these proposals cleared viz; name of the Indian Co., name of the foreign collaborator and the country to which he belongs, item of manufacture, percentage and amount of foreign equity in each proposal are published by the Indian Investment Centre as a supplement to their Monthly Newsletter and copies of these are regularly supplied to the Parliament Library.

(e) Implementation of the proposals depend on the gestation period, which varies from project to project. These proposals have been accorded approval recently.

[Translation]

#### Decreasing of Health Standard

2658. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the standard of common man is going down in the country particularly in the rural area of Gujarat;

(b) if so, any survey has been conducted by the Government in this regard; and

(c) if so, the names of the States where this survey has been conducted and the outcome thereof?

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c). No, Sir. No such survey has been conducted either by the Ministry of Health and Family Welfare or by the Government of Gujarat.

[English]

#### Water Supply Projects in Assam

2659. SHRI PROBEN DEKA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the details of water supply projects in Assam cleared during 1993-94 and 1994-95;

(b) the details of other proposals pending with the Union Government at present; and

(c) the time by which these proposals are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R. K. DHAWAN) : (a) Under the Centrally sponsored Accelerated Urban Water Supply Programme, one scheme for Namrup town was approved in 1994-95 at a cost of Rs.135.31 lacs and an amount of Rs.26.06 lacs has already been released to the State Government.

(b) and (c). Seven Project Reports for the towns of Palasbari, Bilasipara, Sarthebari, Lakhipur, Sonari,

Nazira, Gossaigaon were received from the Govt. of Assam. Some additional information and clarifications were sought from the State Government on technical points which are still awaited.

Based on the scheme guidelines and funds available under the programme during the 8th Five Year Plan, schemes costing upto Rs.218 lakhs can be approved for the State of Assam, including for Namrup town.

#### Firozabad Accident

2660. MAJ. GEN.(RETD.) BHUWAN CHANDRA KHANDURI :

SHRI ATAL BIHARI VAJPAYEE :

Will the PRIME MINISTER be pleased to state :

(a) whether compensation has been paid to those persons who were travelling in unreserved coaches and lost their lives or were injured in Firozabad train accident on August 20, 1995; and

(b) if so, the details thereof together with the number of claims pending for finalisation ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). 193 claims for compensation by/on behalf of those travelling in unreserved coaches have so far been filed. Compensation will be paid soon after the claims are decreed by the Railway Claims Tribunal. An ex-gratia payment of Rs.31,83,000/- has been made to the dependents of 291 dead and to 212 injured passengers including those travelling in unreserved coaches.

#### Railway Stations

2661. SHRI HARADHAN ROY : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any proposal for the modernisation of Railway Stations on the Eastern Railway under Asansol Division;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). Modernisation of Railway Stations, by way of augmentation/improvement of facilities, is a continuous process and the same is undertaken wherever so warranted by increase in volume of passenger traffic, subject to availability of funds. Accordingly, in Asansol Division, works of Raising/extension of platforms at Panagarh, Satsangnagar Halt, Galsi, Sitarampur, Madhupur, Andal & Kulti; improvements to water supply arrangements at Jasidih, Vidyasagar, Raniganj, Panagarh, Rajbandh, Madhupur, Jamtara, Mankar, Durgapur & Raniganj; provision/extension of platform sheds at Asansol, Durgapur, Madhupur, Mugma, Kulti & Kumardhubi; electrification/ improved lighting of

Kalipahar, Paraj, Kusumba, Sankarpur & Barachak; construction of retiring room at Asansol and construction of waiting hall at Durgapur have been taken up.

#### Medical System

2662. SHRI RAM KAPSE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government is to boost the existing Medical System in the country;

(b) if so, the salient features of each of these schemes; and

(c) the time by which the schemes are expected to be finalised and brought into force?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c). Yes, Sir. A huge network of rural health infrastructure comprising of 1,31,900 sub-centres, 21,693 Primary Health Centre and 2385 Community Health Centres as on 30.6.95 has been set up throughout the country to provide comprehensive health care in rural areas. Secondary and tertiary level hospitals, which are referral institutions, provide specialised health care facilities to both urban and rural areas. Programmes are under implementation to control/eradicate communicable Non-Communicable diseases like Malaria, Tuberculosis Leprosy, Blindness, AIDS and Cancer etc. under the Family Welfare Programme, emphasis has been given for Child survival and Safe Motherhood including Immunization. Steps have been taken for development of Medical and Health Manpower as per needs of the count Development of Indian System of Medicine and Homoeopathy is being encourages to widen the network for the delivery of health services to the people.

To expedite the complete realisation of Goal-Health for All-certain new initiatives have been contemplated like mobilisation of external assistance for various disease control programmes and strengthening the district health systems including primary health care infrastructure, hospitals/institutions and capacity building, drug control and prevention of Food Adulteration Organisations. In addition, the possibility of setting up joint ventures in the health sector are being explored in order to mobilise additional resources.

#### STD Booths

2663. SHRI RAMASHRAY PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) the number of applications received by the Railway authorities for sanctioning of PCO/STD/ISD booths to SC, ST and handicapped persons, zone-wise;

(b) the number of applications considered and cancelled; and

(c) the number of such booths sanctioned to each

category during the last three years till date in each zone ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

#### Pollution in Kanpur

2664. SHRI JAGAT VIR SINGH DRONA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Kanpur in Uttar Pradesh is having the maximum number of persons suffering from Asthma, Bronchitis, Eczema due to pollution from industries; and

(b) if so, the steps taken by the Government to check-up the pollution and control these diseases ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) There is no authentic data to assess the incidence of the diseases, as they are not notifiable.

(b) Apart from providing health education and treatment facilities for the diseases, the Government have launched several measures to control pollution from industries such as the following:

- (i) Emission and effluent standards have been notified for the major categories of polluting industries.
- (ii) Industries have been directed to install necessary pollution control equipment within a stipulated time frame and legal action is taken against the default units.
- (iii) Environmental guidelines have been evolved for siting and operation of industries.
- (iv) Fiscal incentives are provided for installation of pollution control equipment and also for the shifting polluting industries from congested areas.
- (v) Customs and Excise Duty Exemption are provided to the industries for pollution control/monitoring equipment.
- (vi) A scheme has been initiated for setting up of common effluent treatment plants in clusters of small scale industrial units.
- (vii) Public awareness campaign on the effects of pollution.

[Translation]

#### Health Programme

2665. SHRI RAM SINGH KASHWAN :

SHRI CHINMAYANAND SWAMI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :